

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 31st May, 2024

No.HC.VII-08/2024/4761/A. In partial modification to this Registry's earlier Notification No. HC.VII-08/2024/4551/A dated the 22nd May, 2024, the name of Smti Chitra Rani Saikia, Addl. Sessions Judge cum Special Judge, POCSO, Tinsukia be read as 'Smti Chitra Rani Saikia, (LDCE) Addl. Sessions Judge cum Special Judge, POCSO, Tinsukia'.


By Order,
Sd/-Utpal Rajkhowa,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-08/2024/4762-4772/A

Dated 31.05.2024

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, _____.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Smti Chitra Rani Saikia, Addl. Sessions Judge cum Special Judge, POCSO, Tinsukia.
6. The Joint Registrar (Finance), Gauhati High Court, Guwahati.
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
9. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
10. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
11. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI